

4

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	<i>Mulicawala</i>
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2.	ANIP A. GANDHI	ADVOCATE	RESPONDENT NO. 2	<i>Mr A. gh</i>
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3)	APURVA VAKIL	Advocate	Respondent No. 3	<i>Apurva</i>
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	<i>Divyanga MAJMUDDAR</i>	F.C.A.	Respondent No 6	<i>Divyanga</i>
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ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent no. 2. Learned Advocate Mr. Apurva Vakil present for Respondent no. 3. Learned FCA Mr. Divyang Majmudar present for Respondent no. 6. None present for other Respondents.

Joint purshis (Memo) filed by Learned Advocate for Petitioner and Learned Advocate for Respondent no. 3.

List the matter on 04.08.2017.

4/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of July, 2017.